Man Mohan Sharma

Director (Administration) Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(l-ligh Court of Delhi) Sector-14, Dwarka, New Delhi-110078 011-20892015, 011-28036501 (O) 011-28036687 (Fax) Email: dja@nic.in

Email: manmohan_ops@yahoo.com

No. DJA/Trg/Induction (DJS)-Batch-2021/1471/2021/23/50

04th July, 2022

- Sh. Girish Kathpalia, Principal District & Sessions Judge, HQs, Central, THC
 - Sh. Deepak Jagotra, Principal District & Sessions Judge, Fast, KKD
- Sh. Narottam Kaushal, Principal District & Sessions Judge, South, Saket
- Sh. Sanjay Garg I. Principal District & Sessions Judge, South-East, Saket
- Sh. Vimal Kr. Yaday, Principal District & Sessions Judge, North, Rohini
- Sh. Sanjay Kumar, Principal District & Sessions Judge, West, THC
- Sh. Manoj Jain, Principal District & Sessions Judge, South-West, Dwarka

Sub: Valedictory Function of newly appointed DJS officers

Respected Sir

The Delhi Judicial Academy is organizing a Valedictory Function on successful completion of Induction Training Programme, for the 49 newly appointed Officers of Delhi Judicial Service (DJS) including following 12 newly appointed DJS Officers who have been posted in regular courts and one Officer Ms. Seema Meena, who is on maternity/child care leave:

S. No.	Name of Officer	Jurisdiction	District	Place of Posting	
	Mr. Shashank Nandan Bhatt	MM (NI Act)	South-West	Dwarka	
_	Ms Deeksha Madaan	MM (Mahila Court)	South	Saket	
	Ms Archita Garg	MM (Mahila Court)	South-East	Saket	
	Ms. Rashi Raheja	MM (Mahila Court)	South	Saket	
٠.	Ms. Nidhi Chitkara	MM (Mahila Court)	North	Rohini	
••.	Mr. Sarthak Panwar	MM (NI Act)	South-West	Dwarka	
**.	Ms. Himanshi Tyagi	MM	East	KKD	
8.	Ms. Shazadi Halima Sadiya	MM (Mahila Court)	East	KKD	
9,	Mr. Rishabh Tanwar	ММ	South-East	Saket	
10.	Ms. Tabassum Khan	MM (NI Act) Digital Court	South-Eust	Saket	
11.	Ms. Shagun	MM	West	THC	
12.	Ms. Meena Chauhan	MM	Central	THC	
[13.]	Ms. Seema Meena	On Maternity / Child Care Leave			

the Vancdictory function shall be conducted on 08th July, 2022 (Friday) at 4:30 PM at the Judges Lounge, 1st Floor, A Block, High Court of Delhi.

Since the home named officers are posted in regular courts, your goodself is kindly requested so summe the Officers posted in your district about the date and time of the function.

as sincerely (Man Mohan Sharma)

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS) TIS HAZARI COURT: DELHI

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No/JOTP/Gaz./	/2022 Dated, Delh	i the	[; 	ار	:

As directed copy of letter bearing No. DJA/Trg./Induction (DJS)-Batch-2021/1471/2021/2350 dated 04.07.22 received from the Ld. Director (Administration), Chairperson (Officiating) Delhi Judicial Academy, Dwarka, New Delhi (through e-mail) forwarded for information and necessary action to :-

M.s. Meena Chauhan, Ld. MM, Central District, Tis Hazari Court, Delhi

Ms. Seema Meena, Ld. DJS Officer R/o Pragatak Bunglaow, PVR Chock, Barshi Road, Maharastra, Latur, MIDC, Latur-413512 (Maharastra).

The Reader to Ld. Principal District & Sessions Judge (HQs), Delhi. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.

The LAYERS for uploading the same

(Deepak Dabas) Additional Sessions Judge (NDPS) Link Officer In-charge Judicial Branch, Central

for Principal District & Sessions Judge(HQs) Tis Hazari Court, Delhi.